

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 202
CP(IB)/332(AHM)2022

Order under Section 7 IBC

IN THE MATTER OF:

Jitendra B Patel (Chief Manager)
The Sarvodaya Sahakari Bank Ltd
V/s
Sharanam Sarees Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..17/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.
For the Respondent :

ORDER

Learned Counsel for the financial creditor appears. We direct Learned Counsel for the financial creditor to file a physical copy of the affidavit of service of notice.

Matter stands adjourned to 31.03.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)